

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-80(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

**NAME OF THE COMPANY: Action Construction Equipment Ltd. Vs. VK
Aggarwal & Company Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): None

ORDER

Notice to the Respondent vide all modes including through the process of the Bench returnable on 5th February, 2018. Dasti as well. Affidavit of service be filed.

Sd-

**(Deepa Krishan)
Member (T)**

Sd-

**(Ina Malhotra)
Member (J)**